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CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 23.04.2012

OA No. 282/2008

Mr. Amit Mathur, counsel for applicant.
Mr. Anupam Agarwal, proxy counsel for
Mr. Mukesh Agarwal, counsel for respondent no. 1.
Mr. V.D. Sharma, counsel for respondent nos. 2,3 & 5.
None present for respondent no. 4 & 6.

Mr. Amit Mathur, learned counsel appearing for the applicant wishes to withdraw the present Original Application with liberty to file fresh Original Application.

In view of the above, the present Original Application stands dismissed as withdrawn with liberty to the applicant to file fresh Original Application.

Anil Kumar

(ANIL KUMAR)
MEMBER (A)

K. S. Rathore

(JUSTICE K.S. RATHORE)
MEMBER (J)

Kumawat